

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).18211/2008

KAPIL & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

WITH SLP(C) NO. 20011 of 2008  
(With office report)

Date: 27/01/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr Sandeep Singh, Adv.  
Mr Sandeep Malik, Adv.  
Mr. Jitendra Mohan Sharma, Adv.

For Respondent(s)

Mr. Gunnam Venkateswara Rao, Adv.

UPON hearing counsel the Court made the following  
O R D E R

SLP(C) NO. 18211/2008

Respondent Nos. 1 and 2 are granted four weeks' time, as last chance, for filing counter affidavit.

Petitioner to take fresh steps in a week for issuance of notice to respondent Nos. 3 and 4 by registered post with acknowledgment due.

SLP(C) NO. 20011/2008

Respondent No.3 served but there is no appearance.

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Item No.30

Petitioner to take fresh steps in a week for issuance of notice to respondent nos. 1,2 and 4, as last chance, by registered post with acknowledgment due, as despite statement on 3.12.2009 no Vakalatnama nor any appearance has been filed by respondent Nos. 1 and 2.

List again on 25.3.2010.

(M.K. GUPTA)  
Registrar

hj